

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/7596/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Malaya Deb,
Presiding Officer/ Member,
M.A.C.T., Nalbari

Dated Guwahati, the 6th September, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT/N/280 dtd. 03.09.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 05.09.2022 till the morning of 07.09.2022**, has been granted. The District & Sessions Judge, Nalbari and in his absence the in-charge District & Sessions Judge, Nalbari shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-65/2005/7597-98/A dated , 06-09-2022

Copy to

1. The District & Sessions Judge, Nalbari.
2. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rac